

# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2015-16 (Rupees in Crores)

S.No.	Head of Account	Actuals upto Jun, 2015	Copy upto Jun, 2014	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	2.28	2.47	-7.69
	Non-Tax Revenue	1.29	1.13	14.16
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.06	0.07	-14.29
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	44.52	48.00	-7.25
<b>A</b>	<b>Total Receipts</b>	<b>48.15</b>	<b>51.67</b>	<b>-6.81</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	58.01	47.36	22.49
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan		0.02	
	<b>Contingency Fund</b>			
	<b>Public Account</b>	53.82	53.89	-0.13
<b>B</b>	<b>Total Disbursements</b>	<b>111.83</b>	<b>101.27</b>	<b>10.43</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-63.68</b>	<b>-49.6</b>	

**Copy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr. Accounts Officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2015-16)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Jun, 2015	Coppo upto Jun, 2014	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	2.28	2.47	-7.69
2	0049-Interest Receipts	0.09	0.08	12.50
3	0059-Public Works	0.40	0.32	25.00
4	0070-Other Administrative Service	0.24	0.2	20.00
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.29	0.29	0.00
6	0210-Medical and Public Health	0.16	0.14	14.29
7	0216-Housing	0.11	0.10	10.00
	<b><u>Capital Receipts</u></b>			
1	7610-Loans & Advances to Govt. Servants	0.06	0.07	-14.29
	<b><u>Total:</u></b>	<b>3.63</b>	<b>3.67</b>	<b>-1.09</b>

***Coppo-Corresponding figure for Previous Year***

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Sr. Accounts Officer

**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2015-16)**

*(Rupees in Crore)*

S.No.		B.E. 2015-16			Actual Exp upto - Jun, 2015			Coppo upto Jun, 2014		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.65</b>									
	Supreme Court of India		155	155		55.42	55.42		43.29	43.29
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

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Sr. Accounts Officer